

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
Tirupati Polyplast Irrigation Systems Private Limited operating in the manufacturing of Irrigation Products & Services
at Gat No.272, Mumurabad, Jalgaon (MH)-425003
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Tirupati Polyplast Irrigation Systems Private Limited CIN: U01403MH2015PTC262580 PAN:AAFCT5673A
2.	Address of the registered office (As per MCA Records)	J - 22, MIDC Area, Jalgaon-425003, Maharashtra (India)
3.	URL of website	Website of the Corporate Debtor is not in operation
4.	Details of place where majority of fixed assets are located	Gat No 272, Mamurabad, Jalgaon, Maharashtra-425003 Immovable property and plant and machinery are available at this location.
5.	Installed capacity of main products/ services	Information not available
6.	Quantity and value of main products/ services sold in last financial year	Rs. 317.92 lakhs (as per Audited Financial Statements as on 31 st March, 2024)
7.	Number of employees/ workmen	10-12 employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the	Email request may be sent to : cirp.tirupoly@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email request may be sent to : cirp.tirupoly@gmail.com
10.	Last date for receipt of expression of interest	Wednesday, July 23, 2025
11.	Date of issue of provisional list of prospective resolution	Saturday, August 2, 2025
12.	Last date for submission of objections to provisional list	Thursday, August 7, 2025
13.	Date of issue of final list of prospective resolution applicants	Monday, August 18, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, August 23, 2025
15.	Last date for submission of resolution plans	Monday, September 22, 2025
16.	Process email id to submit EOI	cirp.tirupoly@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	The Udyam Registration Number of the Corporate Debtor is mention below: UDYAM-MH-14-0059899

Date: 8th July, 2025
Place: Jalgaon

For Tirupati Polyplast Irrigation Systems Private Limited

[Signature]

Indrajit Mukherjee

Reg. No: IBB/IPA-001/IP-P01533/2018-2019/12450

Registered Address of the Resolution Professional: Flat No.1101, Building 2, KAI,Kesar Exotica CHSL, Sector 10, Kharghar, Near Bharti Medicover Hospital District Raigad-410210, Maharashtra, India.



AMID CHINA RARE-EARTH DOMINANCE

Modi: BRICS must secure supply chains, prevent ‘weaponisation’

PRESS TRUST OF INDIA
RIO DE JANEIRO, JULY 7

BRICS NATIONS must work together to secure supply chains for critical minerals and technology and ensure no country uses these resources for its own “selfish gain” or as a “weapon” against others, Prime Minister Narendra Modi said at the annual summit of the grouping.

In his address at a session on multilateralism, financial matters and artificial intelligence on Sunday, Modi also called for creation of global standards for the use of AI to maintain transparency and prevent misuse.

The PM’s comments come amid concerns over Chinese restrictions on the export of these vital resources, called rare earths,



Prime Minister Narendra Modi (right) and China's Premier Li Qiang at the 17th annual BRICS summit on Sunday.

as well as its opaque policy approach in the sector.

“We need to work together to make supply chains for critical minerals and technology secure and reliable. It’s important to en-

sure that no country uses these resources for its own selfish gain or as a weapon against others,” Modi said.

Critical minerals such as lithium, nickel and graphite are

considered vital for high-end technology products like electric vehicles (EVs), drones, and battery storage. China has been a dominant player in the critical minerals supply chain globally.

On artificial intelligence, Modi said it can greatly improve everyday life but on the other hand, it also raised concerns about risks, ethics, and bias. The PM announced that India will organise the “AI Impact Summit” next year.

“We believe that resolving concerns and encouraging innovation should be given equal importance in AI governance. We must work together for responsible AI.”

“Global standards must be created that can verify the authenticity of digital content, so that we can identify the source of the content and maintain transparency and prevent misuse,” he said.

‘A brilliant engineer, deep understanding of dark web’ — Kerala man held on drug charges

SHAJUPHILIP
THIRUVANANTHAPURAM, JULY 7



Edison graduated from Viswajyothi Engineering College

FOR MOST people, Mulayamkottil Edison appeared to live a perfectly ordinary life. A 35-year-old mechanical engineer from a family that was generationally wealthy. In Muvattupuzha town in Kerala’s Ernakulam, Edison spent most of his time at home, coming out only a few minutes each day to take his toddler son to daycare about 500 metres away.

That perception changed on June 29, when sleuths from the Narcotic Control Bureau descended on his house to arrest him for allegedly being a level-four darknet vendor, with a wide distribution network in the country.

To the town and the neighbourhood, this — a far cry from the “silent and soft-spoken man” they saw him as — came as a massive shock. “There was nothing suspicious in his behaviour. For us, he has been an engineer who worked in Germany and later in Bengaluru before returning to his hometown a few years ago,” a neighbour told *The Indian Express*.

At the time of his arrest, Edison — under the code name ‘Ketamelon’ — was allegedly caught in possession of LSD blotters — blotter paper infused with the hallucinogenic lysergic acid diethylamide, or LSD — ketamine and cryptocurrency estimated to cost ₹1 crore. The arrest allegedly came

after four months of police surveillance, and exposed a significant drug syndicate operating on the darknet — a part of the internet on encrypted networks that isn’t accessible through standard search engines or web browsers.

A graduate of the Viswajyothi Engineering College, Vazhakulam, Edison’s was from a “well-settled” family — while his father retired from the state electricity board, his brother is a doctor, those who know the family told *The Indian Express*.

The NCB sources said Edison’s journey to becoming a “level-four darknet vendor” — a grading that one official said depended upon the potency of the drugs sold and “the customer service” offered — began two years ago. A “brilliant engineer with deep understanding of the darknet”, Edison had first forayed into the murky world of synthetic drugs 10 years ago in search of some substance for his personal use, sources said. That allegedly metamorphosed into trafficking, getting him the nickname ‘Ketamelon’ — also used on the dark web — due to his trafficking of ketamine in the early years.

Two years ago, he ventured

into sourcing the LSD blotter from the UK-based vendor, Gunga Din, which would in turn reship these from Dr Seuss or Tribe Seuss, reckoned as the largest source of these blotter.

Sources said his associate and classmate Arun Thomas — also arrested — would help him. He would allegedly collect parcels reaching the foreign post office in Kochi, and eventually hand it over to Edison, who is then believed to be selling them for their distribution network in India — from cities like Delhi, Bengaluru, Pune, and Chennai to regions of Uttarakhand and Himachal Pradesh.

“It is very difficult to detect the LSD blotter, which would be concealed among other items, during x-ray checking. With specific input only we can detect the drug,” one customs official said.

At the time of his arrest, he was allegedly among the few dark web drug vendors from India — and the only level-four one in India.

“In 2023, the NCB had busted the biggest darknet-based LSD cartel- Zambada. It was operating from Delhi, and two kingpins were arrested from Delhi and Jaipur... a third top vendor we identified stopped his business, and that left a vacuum... Seeing this as an opportunity, Edison started his business. It was easy for him to source LSD blotter from the UK as he had been familiar with the sources,” the investigator said.

MHA to states, prison heads: Ensure better facilities for elderly inmates

EXPRESS NEWS SERVICE
NEW DELHI, JULY 7

THE CENTRE has asked chief secretaries of all states, Union Territories (UTs), and heads of prisons to give extra attention to the dietary plans of elderly inmates, and ensure that adequate healthcare facilities, including mental health services, are provided to them.

In a letter dated July 1, Arun Sobti, Director, Prison Reforms, said prisons house several vulnerable inmates, including elderly individuals, who often require special assistance and support to manage their daily activities in a custodial environment.

“As you are aware, the Centre is committed towards creating an ecosystem for protecting, caring, and providing for the well-being of its elderly citizens. Keeping this general objective in mind, the States and UTs are requested to make suitable provisions for special/accessible accommodation in Prisons and Correctional Institutions for the elderly prisoners, keeping in view their physical limitations,” he said.

Sobti said it is expected that states and UTs will take appropriate measures to implement all the recommendations for the welfare of elderly prisoners.

कार्यालय अतिरिक्त मुख्य अभियंता एवं पदेन परियोजना प्रबन्धक, वाटरशेड सेल क्म डाटा सेन्टर, कोटा (राज.)
पता :- प्रधान ताल जिला परिषद् भवन सीएडी कोटा, कोटा 324009

क्रमांक :- लेखा / 2025-26/1295 दिनांक :- 26/06/2025

NOTICE INVITING BID
NIB No 06 YEAR 2025-26

Bids for NRM Works, estimated value INR 212.35 Lacs are invited from interested bidders up to 6.00 PM, 17.07.2025. Other particulars of the bid may be visited on the procurement portal (<https://eproc.rajasthan.gov.in> or <https://sppp.rajasthan.gov.in>) of the state. **UBN: WSC2526WSOB00644**

अतिरिक्त मुख्य अभियंता एवं पदेन परियोजना प्रबन्धक
वाटरशेड सेल क्म डाटा सेन्टर जिला परिषद, कोटा

राज.संवाद/सी/25/5660

MAHARASHTRA STATE WAREHOUSING CORPORATION
(A Public Government Undertaking)
583/B, Market Yard, Gultekdi, Pune - 411037
Tel. : 020 - 24206830 | Web site : www.mswarehousing.com

Tender Notice No. MSWC/Comp/SAPHANA/04/2025
(Electronic Tendering System only)

Tenders are invited through electronic tendering system (E-tender) from bidders with the pre-qualifying requirements for Selection of System Integrator (SI) for implementation, Design, Development, Upgradation of SAP ECC 6.0 to RISE with SAP S/4HANA and AMS (Application Management Services) for Four (04) years

S N	Particulars	Cost of blank Tender form (Non Refundable)	EMD	Date of issue	Last Date of Submission	Date of Opening
1	Selection of System Integrator (SI) for implementation, Design, Development, Upgradation of SAP ECC 6.0 to RISE with SAP S/4HANA and AMS (Application Management Services) for Four (04) years	15,000/- (Incl. of GST)	10 Lakhs	08/07/2025 upto 17.00 hrs.	22/07/2025 at 11.30 hrs at H.O., Pune	24/07/2025 at 11.30 hrs at H.O., Pune

Bidding documents can be seen and downloaded from the website "<http://mahatenders.gov.in>" (Select Organisation: Co-operation & Marketing Territories, Mumbai). The tender documents is available on "<http://mahatenders.gov.in>" and must be submitted in electronic format on this website only.

Right to reject any or all tenders without assigning any reason is reserved.

Chairman & Managing Director

MANGALORE ELECTRICITY SUPPLY COMPANY LIMITED
(A Government of Karnataka undertaking)
Corporate Office, "MESCOM BHAVANA", Bejai, Mangalore - 575 004
Ph: 0824-2885795 CIN: U40109 KA 2002 SGC 030425

No. E-217810/E- 217896/E- 220997 Date: 02.07.2025

TENDER NOTIFICATION (THROUGH KPP PORTAL ONLY)

MESCOM invites tender for Procurement of following materials as per technical specification:

Tender No	Material proposed for Procurement	Quantity (Nos)
MESCOM/2025-26/IND0127 (LOT-1)	25kVA CRGO Core Star-1 Transformer	1,400
MESCOM/2025-26/IND0127 (LOT-2)	25kVA CRGO Core Star-1 Transformer	1,400
MESCOM/2025-26/IND0125	63kVA CRGO Core Star-1 Transformer	750
MESCOM/2025-26/IND0126	100kVA CRGO Core Star-1 Transformer	200
MESCOM/2025-26/IND0129	Clamp Meters with Infrared Guided Measurement	147
MESCOM/2025-26/IND0130	Distribution Transformer Test Bench	6

The interested eligible bidders may log on to www.kppp.karnataka.gov.in on or after 08.07.2025. Further, the previously notified tender for 2800 Nos of 25kVA CRGO Core Star-1 vide tender number MESCOM/2025-26/IND0124 stands cancelled.

Sd/-, Superintending Engineer (Ele) (Procurement)

For Power Related Complaints & Assistance Call Toll Free Number 1912

THE CHIKHLI URBAN CO-OP BANK LTD, CHIKHLI
Head Office: Dr. Shamprasad Mukherjee Marg, At. Po.Taluka – Chikhli, District – Buldana

[(Sale Notice of the Immovable Property)]

Under section 13(2) of Securitization & Reconstruction Act of Financial Assets and Enforcement of Security Interest Act 2002 and Security Interest Enforcement Rules 2002

Shri.Pankaj Vilas Sarode R/o Jamner Tq.Jamner Dist Jalgaon had availed Lonas Facility Loan Against Mortgage of Property Rs 8,00,000/- , SECCCL Loan Rs.40,00,00/- and APTL Loan Rs.10,00,000/- from The Chikhli Urban Co-op Bank Ltd., Chikhli Branch Jamner to the tune of Total Rs. 58,00,000/-. For the sake of repayment of the loan the security of the immovable property of the following description has been mortgaged with the bank that is belonging to the Borrower. In spite of sending notice by the Bank, the borrower has not made repayment of the defaulted amount within the stipulated time. Hence on 25.02.2025 the Authorized Officer of the Bank has obtained possession of the immovable property bearing the following description which is mortgaged to the Bank for the security of the above said loan facilities.

As per the authority derived from section 13(12) of Securitization & Reconstruction Act of Financial Assets and Enforcement of Security Interest Act 2002 and section 8.6 of Security Interest Enforcement Rules 2002 for the recovery of the defaulted loan amount of WCTL-07 Rs.6,74,564/-, APTL-10 Rs.7,20,728/- and SECCCL-4 Rs.54,65,043/- plus the interest thereon from 01.07.2025. The undersigned Authorized Officer from the Bank is giving this public notice for the public auction of the immovable property of following description as it is situated and as in the position. The auction of the following described property will be conducted on Date 11.08.2025 at 12.30 P.M. the Head Office of the Bank Chikhli Tq Chikhli Dist Buldhana. Those who are interested to purchase the said property from the auction they have to deposit 10% earnest money Of the reserve price in the bank before auction.

The sale of the above property once get confirm the purchaser of the property has to deposit 25% taken amount to the bank within 24 Hours and balance 75 % amount has to deposit to the bank within 15 days from the date of confirmation of the sale. Additional time for the deposit of amount may be granted with the permission of the Board of Directors of the Bank.If purchaser has failed to deposit the amount as per conditions the amount which ever deposited by purchaser will be forfeited. After the confirmation of sale and after the deposit of the complete sale amount authorized officer of the bank will be entitled to give a sale certificate in favor of purchaser as per annexure (5A) of the Act. Whatever expenditure will incurred for the sale certificate will be borne by purchaser fully.

:- DESCRIPTION OF THE PROPERTY :-

Name Of Property Holder :- Mr. Vilas Pundlik Sarode (Guarantor) Having ownership of the Property situated at Jamner Tq. Jamner Dist Jalgaon, Gut No.454/1, Plot No.14, admeasuring 212.00 Sq. Meter along with construction thereon

Boundaries :- East :- Plot No. 15 , West :- Plot No. 13, North:- Plot No.25-26 South:- Road

Reserved price of the immovable property Rs. 52,21,600/-

Earnest Money Deposited :- 5,22,160/-

The terms and conditions of the public auction can be seen at the Branch Office of the Bank Jamner & Head Office Chikhli Dist Buldhana. The Bank has reserved the right of confirm, postpone or cancel the auction without giving any reason.

(Contact Numbers Mr.Yadunath Jape 9011065928, Mr.Vivek Deshpande 9075024955)

Head Office, Chikhli (V.N.Deshpande) Authorized Officer
Date: 07.07.2025 The Chikhli Urban Co-Op. Bank LTD.Chikhli

MAHA VITARAN
Maharashtra State Machinery Distributor Co. Ltd.

TENDER NOTICE

Tenders are invited for printing & supply of pre-printed computer stationery for IT Bill with Estimated Cost of Rs. 24.50 Crs. against MSEEDCL advertised Tender on website vide no. MMD/T-LTM-08/0725 due for submission on dtd. 25/07/2025. For details please visit website: <https://etender.mahadiscom.in/eatApp/>

HO PR 158/25 Chief Engineer (MMD)

JODHPUR VIDYUT VITARAN NIGAM LIMITED
(MATERIAL MANAGEMENT & CONTRACT WING) NEW POWER HOUSE, INDUSTRIAL AREA, JODHPUR-342003 PHONE: (0291) 2742223, FAX: (0291) 2746539

E-PROCUREMENT TENDER NOTICE

E-Procurement Tender is invited for purchase of 33/11 KV 8.00 MVA Power Transformers TN-2070 (UBN JVV2526GLOB00287) , 11 KV Polymer Type Pin Insulator Under TN-2079 (UBN JVV2526GLOB00282), "8&S" Type Hardware for 11 KV, 45 KN Disc Insulator under TN-2080 (UBN JVV2526GLOB00284), 11 KV 45 KN "T&C" Disc Insulator Under TN-2081 (UBN JVV2526GLOB00285) and LT Shackle Insulator & LT Pin Insulator TN-2083 (UBN JVV2526GLOB00283).

Details regarding Quantity, Tender cost, Earnest Money, Schedule date of tender opening for aforesaid tenders are available on our website at www.energy.rajjasthan.gov.in/jdvnl and also at <http://sppp.rajjasthan.gov.in>.

Raj.Samwad/C/25/5652 SUPERINTENDING ENGINEER (MM&C)
दिल्ली संक्षेप दिवालय के लिए प्लान नंबर 1800 180 6045

KVB Karur Vysya Bank
Smart way to Bank

ASSET RECOVERY BRANCH
Shop No 12 & 13, Diamond Mansion, Dr Vieges Street, Kalbadevi Main Road, Kalbadevi, Mumbai, Maharashtra 400002
Phone No. 7710001955
Mail : headarbombai@kvbmail.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, The Karur Vysya Bank Ltd, the symbolic possession of which has been taken by the Authorised Officer of The Karur Vysya Bank Ltd., Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 30.07.2025, for recovery Rs 32,70,421/- (Rupees Thirty Two Lakhs Seventy Thousand Four Hundred Twenty One Only) as on 05.07.2025 with interest and expenses thereon from 06.07.2025 due to the Karur Vysya Bank Ltd, Secured Creditor from 1. Mr Shoyeb Laykat Ali Shaikh having address at Power Haus Made, Indira Nagar Kothi, Station Road, Ahmednagar, Maharashtra - 414 001 – Borrower, 2. Mr Liyakat Fakhruddin Shaikh having address at Shirur Kasar, Aadarsh Nagar Shirur, Shirur – 413 249 – Borrower 3. Mr Labheshkumar Purushottam Patel having address at House No 49 B, Purusharhi, Behind Market yard, Poonam Moli Nagar, Ahmednagar, Maharashtra – Guarantor.

DESCRIPTION OF THE IMMOVABLE PROPERTY

All that piece and parcel of NA Plot No 198 Part, out of Survey No. 242/1 having total plot area 282.75 Sq.mtr out of this Plot, Plot area of 141.375 Sq.Mtr towards Southern side along with construction of two storied building having built up area 124.86 Sq.Mtr situated at Nagardeole, Tal. Dist Ahmednagar standing in the name of Shoyeb Laykat Ali Shaikh.

Reserve Price	EMD (10 % of Reserve Price)	Bid Amount Incremental
Rs 27,00,000/-	Rs 2,70,000/-	Rs 50,000/-

For detailed terms and conditions of the sale, please refer to the link provided in our Bank's/Secured Creditor's website i.e. www.kvb.co.in/Property Under Auction also at the web portal <https://www.bankauctions.in> of the service provider, M/s 4 Closure – Contact Person Mr. Nitesh D Pawar, Mobile No. 8142000725 and Mail id : nitesh@bankauctions.in

Statutory 15 days' Notice under Rule 9 (1) of the SARFAESI Act, 2002

The borrower/s and guarantor/s are hereby notified to pay the dues as mentioned above along with up to date interest and ancillary expenses before the date of e-Auction, failing which the Schedule property will be auctioned/sold and balance dues, if any, will be recovered with interest and cost.

Date : 07.07.2025
Place : Mumbai

Sd/-
Authorized Officer
The Karur Vysya Bank Ltd.,

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
Tirupati Polyplast Irrigation Systems Private Limited operating in the manufacturing of Irrigation Products & Services at Gat No.272, Mumurabad , Jalgaon (MH)-425003) (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency) Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Tirupati Polyplast Irrigation Systems Private Limited CIN: U01403MH2015PTC262580 PAN:AAFCT5673A
2. Address of the registered office (As per MCA Records)	J - 22, MIDC Area, Jalgaon-425003, Maharashtra (India)
3. URL of website	Website of the Corporate Debtor is not in operation
4. Details of place where majority of fixed assets are located	Gat No 272, Mamurabad, Jalgaon, Maharashtra-425003 Immovable property and plant and machinery are available at this location.
5. Installed capacity of main products/ services	Information not available
6. Quantity and value of main products/ services sold in the last financial year	Rs. 317.92 lakhs (as per Audited Financial Statements as on 31 st March, 2024)
7. Number of employees/ workmen	10-12 employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request may be sent to : corp.tirupoly@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request may be sent to : corp.tirupoly@gmail.com
10. Last date for receipt of expression of interest	Wednesday, July 23, 2025
11. Date of issue of provisional list of prospective resolution applicants	Saturday, August 2, 2025
12. Last date for submission of objections to provisional list	Thursday, August 7, 2025
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15. Last date for submission of resolution plans	Monday, September 22, 2025
16. Process email id to submit EOI	corp.tirupoly@gmail.com
17. Details of the Corporate Debtor's registration status as MSME	The Udyam Registration Number of the Corporate Debtor is mentioned below: UDYAM-MH-14-0059899

For Tirupati Polyplast Irrigation Systems Private Limited
Indrajit Mukherjee
Reg. No: IBB/IPA-001/PI-P01533/2018-2019/12450
Registered Address of the Resolution Professional:
Flat No.1101, Building 2, KAIKesar Exotica CHSL, Sector 10, Kharghar, Near Bharti Medicoever Hospital District Raigad-410210, Maharashtra, India.

Date: 8th July, 2025
Place: Jalgaon

KONKAN RAILWAY CORPORATION LIMITED
(A Government of India Undertaking)

NOTICE INVITING OPEN E-TENDER

On behalf of Konkan Railway Corporation Ltd, Regional Electrical Engineer, Ratnagiri is inviting Open E Tender For the following work.

1. **Name of work:** Dismantling of existing pump from bore well and supply, installation, testing and commissioning of solar pump systems at various stations under Ratnagiri region of Konkan Railway. **Tender No.:** KR/RN/EL/T/6/2025 **Dated:** 08.07.2025. **Estimated cost:** ₹ 13,46,276/-. **Cost of tender form:** Nil. **EMD:** ₹ 26,900/- (or as shown on IREPS portal). **Last date and Time of depositing of tender online:** 29.07.2025 upto 15.00 hrs.

2. **Name of work:** Dismantling of existing panel and Design, fabrication, supply, erection, testing and commissioning of LT Power distribution panel at Chiplun station under Ratnagiri region of Konkan Railway. **Tender No.:** KR/RN/EL/T/7/2025 **Dated:** 08.07.2025. **Estimated cost:** ₹ 5,67,500/-. **Cost of tender form:** Nil. **EMD:** ₹ 11,400/- (or as shown on IREPS portal). **Last date and Time of depositing of tender online:** 29.07.2025 upto 15.00 hrs.

For further details, contact office of Regional Railway Manager, Office, MIDC Area, Mirjole, Ratnagiri. (Website: <https://www.ireps.gov.in>).

SBI State Bank of India Possession Notice
Branch : Mondha, Tq. Dist. Beed. [Under Rule - 8(1)]

Whereas, the undersigned being the Authorised Officer of State Bank of India, Mondha, Tq. Dist. Beed. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read of rule 3 of Security Interest (Enforcement) Rules, 2002. The following borrower (s) / Guarantor (s) having failed to repay the amount, notice is hereby given to the under noted Borrower(s) / Guarantor (s) and the Public in general that the undersigned has taken Possession Dated 07/07/2025 of the property described herein below in exercise of powers conferred on him under above rule on following dates below. The borrower (s) in particular (s) and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of State Bank of India, Mondha, Tq. Dist. Beed.

Name of the Borrower / Guarantor	Description of the Property	Demand Notice & Outstanding Amount	Symbolic Possession Date
Borrower - Late Mr.Kisan Gopinath Bahirwal, And Mrs.Suvarna Yuvraj Bahirwal	Sr.No., 181/A, BMC House No 1-1-3528 Taraf Pingle, Nearby Asha Cineplex Dhanora Road Beed. Bounded As Below : North - 10 Ft Wide Road.South -15 Ft Wide Road. West- House of Babasaheb Choure.East-House of Vitthal Bahirwal.	05.05.2025 Rs 3,76,998.06 /- 05.05.2025 + Int. + Other exp + Other Charges	07/07/2025

Publication Date : 08.07.2025
Place : Beed.

Published in Indian Express 08.07.2025

Authorized Officer
State Bank of India

The Latur Urban Co-op. Bank Ltd., Latur
Late Ramgopalji Rath Business Centre, Shivajinagar, Latur - 413531
Ph.No. - (02382) 259503, Fax - 02382-255235,
Email : info@laturbank.co.in Website : www.laturbank.co.in

Ref No.: LUCB/AO/16/LTL-14/2025-26/02

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES Date : 07/07/2025

LAST DATE & TIME OF SUBMISSION OF EMD AND DOCUMENTS (ONLINE) ON/BEFORE 24th July, 2025 up to 5 PM

Sale of immovable property/ies mortgaged to **The Latur Urban Co-Operative Bank Ltd, Latur** under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No.54 of 2002) Whereas, the Authorized Officer of The Latur Urban Co-Operative Bank Ltd, Latur has taken **Physical possession** of the following property/ies pursuant to the notice issued under Section 13(2) of the Security Interest (Enforcement) Rules 2002 in the following loan account with right to sell the same on "**AS IS WHERE IS BASIS**" and "**AS IS WHAT IS BASIS**" & "**WHATEVER THERE IS**" for realization of The Latur Urban Co-Operative Bank Ltd, Latur dues plus interest as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act proposes to realize the Bank's dues by sale of the said property/ies.

The sale will be done by the undersigned through e-auction platform provided at the Web Portal (<https://sarfaesi.auctiontiger.net>)

DESCRIPTION OF IMMOVABLE PROPERTIES

Name of the Branch & Account	Name of the Borrower Name of the Owner of the property	Details of Property	Outstanding Amount & Demand Notice Date Possession Date	Reserve Price (INR) EMD Bid Increase Amount	Date/Time of e-Auction
1 The Latur Urban Co. Operative Bank Ltd., Latur Branch : Ahilyanagar A/c No. LTL-14	M/s.Shree Appeshwar Traders Name of the owner of the property:- Late Ajinkya Ashok Dhawan through legal representatives/heirs A) Nilam Ajinkya Dhawan B) Palak Ajinkya Dhawan (Minor)	All that piece and parcel of Non-Agricultural property bearing Sr.No.4/1B7 out of Plot No.3, Hissa No.37, Total Adm. 120.00 Sq.Mtrs., which is at Bhishtbaug, Ahilyanagar, within the limits of Ahilyanagar Municipal Corporation, Ahilyanagar, boundaries are : East : 6.00 Mtr. Road West : Plot No.4 South : Plot No.5 North : 9.00 Mtr. Road	Rs. 22,35,026/- as on 30/06/2025 Demand Notice Date 08/02/2022 Physical Possession Date 05/12/2024	Reserve Price : Rs.18,00,000/- EMD : Rs. 2,00,000/- Bid Increase Amount : Rs.10,000/-	25 th July, 2025; Time - 11.00 am to 1.00 pm

For detailed term and conditions of sale, please refer to the link <https://sarfaesi.auctiontiger.net> & www.laturbank.co.in

The interested bidders who require assistance in creating Login ID & Password, submitting Bid Documents, Training/ Demonstration on Online Inter-se Bidding etc., may contact M/s. **E-Procurement Technologies Limited**, Regd. B-704-705/-, Wall Street -2, Opp. Orient Club, Nr Gujarat College, Ahmedabad – 380006, Gujarat and Help Line No. +91-079-68136880 / 837 / 842, rikin@auctiontiger.net and for any property related query may contact Authorized Officer, Mob. No. +91-9552521946 ; - E-mail Id: auction@laturbank.co.in Website: - www.laturbank.co.in in during the working hours from Monday to Saturday.

STATUTORY 15 DAYS SALE NOTICE UNDER THE SARFAESI ACT, 2002

The borrower/ guarantors are hereby notified to pay the sum as mentioned above along with up to dated interest and ancillary expenses before the date of e-Auction, failing which the property will be auctioned/ sold and balance dues, if any, will be recovered with interest and cost.

Sd/-
Authorized Officer
The Latur Urban Co-Op.Bank Ltd., Latur

